NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 111/252/HDB/2017
NAME OF THE COMPANY	Emani Prime Source Private Limited
NAME OF THE PETITIONER(S)	Emani Prime Source Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH Kum AR SANGAM	Aprocat	z 9000666072	kn
		Sangam nang ha a ma	213
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Counsel for Respondent(s):

Name of the C	Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant. Post the case on 22.11.2017.

Member (T)

Member (J)

Bm